

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4501  
ANSWERED ON:21.02.2014  
DIFFERENTIAL INTEREST RATES  
Nagar Shri Surendra Singh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the interest rates on loans provided by banks differ in various parts of the country;
- (b) if so, the details thereof alongwith the interest rates charged by various banks; and
- (c) the total percentage of loans given on different interest rates during last three years?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) and (b): The interest rates on various types of loans provided by banks may differ from bank to bank, but for a particular bank, they would be uniform across the country. The lending rates of banks have been deregulated and these rates are determined by the banks themselves based on their commercial judgment as approved by their respective Boards. The lending rates charged to borrowers are based on their 'base rates' plus customer specific charges as considered appropriate, after factoring in spread, risk premia, term premia, etc. The bank-wise base rates (lending rates) as at end-December 2013 are at Annexure-I.

(c): Outstanding credit of Scheduled Commercial Banks according to Interest rate range as on 31st March, 2010, 2011 and 2012 is at Annexure-II.